

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
KLISMA E-SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	KLISMA E-SERVICES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/03/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900PN2012PTC142729
5.	Address of the registered office and principal office (if any) of corporate debtor	Bhageerath 402, Senapati Bapat Road Pune Pune MH 411016
6.	Insolvency commencement date in respect of corporate debtor	Order Date: 20-Jan-2020 (Order Received on 07-Feb-2020)
7.	Estimated date of closure of insolvency resolution process	18th July 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Dinesh Gopal Mundada Registration No: IBPI/PA-001/IP-P00286/2017-18/10530
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 403, Fortune House, Baner Pashan Link Road, Baner, Pune, Maharashtra - 411045 Email: dineshmundada.rp@gmail.com Mobile No: 9833866332
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Same as above
11.	Last date for submission of claims	20th February 2020
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the classes - 0
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Threenames for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: Physical Address:NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **KLISMA E-SERVICES PRIVATE LIMITED** on Order Date: 20-Jan-2020 (Order Received on 07-Feb-2020).

The creditors of **KLISMA E-SERVICES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 20th February 2020 to the interim resolution professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09th February 2020

Place: Pune

Sd/-

Dinesh Gopal Mundada